

Nomination of cases by Hon'ble the Acting Chief Justice on 19.07.2016

Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	W. P. - 32168/2016	Hon'ble Sudhir Agarwal, J.	Computer Fresh Section on 19.07.2016
2	W. P. - 23049/2016	Hon'ble Arun Tandon, J.	Writ A-II Section on 19.07.2016
3	Crl. W. P. - 20856/2014	Hon'ble B. K. Narayana, J.	Criminal Writ C-II Section on 19.07.2016
4	W. P. - 63606/2009	Hon'ble Arun Tandon, J.	Writ C-II Section on 20.07.2016
5	Crl. Appeal – 1309/2016	Hon'ble Bharat Bhushan, J.	Criminal Appeal Section on 20.07.2016
6	Crl. Appeal – 2153/2015	Hon'ble Bharat Bhushan, J.	Criminal Appeal Section on 20.07.2016
7	Crl. Appeal – 7810/2009	Hon'ble V. K. Shukla, J.	Criminal Appeal Section on 20.07.2016
8	Crl. Appeal – 1274/2013 with Crl. Appeal – 904/2013	Hon'ble Bharat Bhushan, J. (Both)	Criminal Appeal Section on 20.07.2016
9	F. A. F. O. - 1517/2005 with F. A. F. O. - 2975/2014 with F. A. F. O. - 2974/2014	Hon'ble Krishna Murari, J. (Both)	F. A. F. O. Section on 20.07.2016
10	F. A. F. O. - 2775/2014	Hon'ble Sudhir Agarwal, J.	F. A. F. O. Section on 20.07.2016
11	Special Appeal – 1163/2012	Hon'ble Sudhir Agarwal, J.	Special Appeal Section on 20.07.2016
12	Special Appeal Defective – 490/2011	Hon'ble Sudhir Agarwal, J.	Special Appeal Section on 20.07.2016
12	Special Appeal Defective – 1149/2011	Hon'ble Sudhir Agarwal, J.	Special Appeal Section on 20.07.2016
Bench Comprising			
14	W. P. - 26615/2015 (Modification Application)	Hon'ble Arun Tandon, J. and Hon'ble Yashwant Varma, J.	Writ C-II Section on 20.07.2016
15	Crl. Appeal – 1585/2010	Hon'ble A. K. Tripathi, J. and Hon'ble Vijai Lakshmi, J.	S.C.A. Section on 20.07.2016

16	Special Appeal – 966/2015 (Correction Application)	Hon'ble Arun Tandon, J. and Hon'ble Yashwant Varma, J.	Special Appeal Section on 20.07.2016
17	Special Appeal – 356/2014 (Recall Application)	Hon'ble Arun Tandon, J. and Hon'ble Raghvendra Kumar, J.	Special Appeal Section on 20.07.2016
Hon....., J.			
18	Crl. M. A. - 20736/2016 with Crl. M. A. - 15444/2016	Hon'ble Vijai Lakshmi, J. (Both)	Court No. 54 on 19.07.2016
19	Bail – 23485/2016	Hon'ble Harsh Kumar, J.	Computer Fresh Section on 19.07.2016
20	Bail – 11656/2016	Hon'ble Harsh Kumar, J.	Bail Section on 20.07.2016
21	W. P. - 46750/2000 with W. P. - 15658/1996	Hon'ble P. K. S. Baghel, J. (both matter)	Writ A-II Section on 20.07.2016
22	W. P. - 61904/2013	Hon'ble M. K. Gupta, J.	Writ A-II Section on 20.07.2016
23	W. P. - 32225/2008	Hon'ble M. K. Gupta, J.	Writ A-II Section on 20.07.2016
24	W. P. - 36140/2011	Hon'ble M. K. Gupta, J.	Writ A-I Section on 20.07.2016
25	T. S. - 3/1997	Hon'ble Pankaj Mithal, J.	Company Section on 20.07.2016
Appropriate Court dealing with such matters			
26	Crl. W. P. 16128/2016	Appropriate Court dealing with such matters	Computer Fresh Section on 19.07.2016
27	Bail – 16220/2016 with Bail – 8971/2016	Appropriate Court dealing with such matters	Bail Section on 20.07.2016
28	Bail Cancellation – 44180/2015 with Bail – 24121/2010 with Bail – 33785/2010	Appropriate Court dealing with such matters	Bail Section on 20.07.2016
29	F. A. F. O. Defective – 1215/2014 (Review Application)	Appropriate Court dealing with such matters	F. A. F. O. Section on 20.07.2016
Special Order			
30	Bail – 39573/2015 with Bail -37474/2015 (Nomination Application – 216566/2016) with Bail – 38486/2015 with	“Matter be listed before appropriate court with connected matter”	Bail Section on 20.07.2016

<p>Bail – 37794/2015 with Bail – 32128/2015 with Bail – 33117/2015 with Bail – 34273/2015 with Bail – 1279/2016 with Bail – 24935/2015 with Bail – 36845/2015 with Bail – 41171/2015 with Bail – 1280/2016</p>		
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BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE

J.R.(LISTING)
20/07/2016